

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-325
CP - 156/66/ND/2019

IN THE MATTER OF:

M/s Aktivortho Pvt. Ltd.

...Applicant

SECTION

Under Section 66

Order delivered on 28.11.2019

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

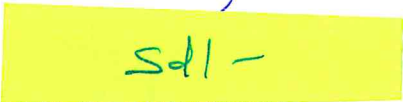
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

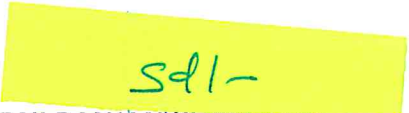
PRESENT:

For the Applicant : Adv. Aditiya Kumar Pandey
For the Respondent : Adv. Sonam Sharma

ORDER

Ld. Counsel for the respondent submits that he has filed the affidavit of service. Ld. Counsel for the petitioner seeks time to file reply to the same. Let the same be filed. List the case for 19.12.2019.


(SUMITA PURKAYASTHA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)